GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:1372 ANSWERED ON:05.03.2010 REVIEW OF BOURSES STRUCTURE Ponnam Shri Prabhakar

Will the Minister of FINANCE be pleased to state:

(a) whether the Securities and Exchange Board of India (SEBI) panel is reviewing bourses structure;

(b) if so, the details thereof and reasons therefor; and

(c) the achievement made in this direction as on date?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRINAMO NARAIN MEENA)

(a) The Securities and Exchange Board of India (SEBI) has approved a proposal to constitute a Committee to review the ownership structure and governance of securities market infrastructure institutions.

(b) The Committee has been constituted to review and make recommendations on issues, which, inter alia include:

i) Ownership Structure of Stock Exchanges and Clearing Corporations

ii) Board Composition of Stock Exchanges and Clearing Corporations,

iii) Listing and Governance of Stock Exchanges and Clearing Corporations,

iv) Balance between Regulatory and Business Functions of Stock Exchanges and Clearing Corporations, in the context of their `for profit` status. v) Relationship between Stock Exchanges and Clearing Corporations, vi) Relationship between Stock Exchanges and Technology Providers, and vii)Competition Policy for Stock Exchanges and Clearing Corporations.

(c) The Committee has been constituted recently on February 8, 2010. The first meeting of the Committee is scheduled to be held on 15-03-2010.